

in the physical standards for various categories, including Scheduled Tribes. The height criteria for Tribals have been relaxed and, at present, are as follows:

- (i) For Scheduled Tribes of Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura and the Left Wing Extremism (LWE) affected Districts of LWE affected States- (a) Male-160 cms (b) Female 147.5 cms.
- (ii) For Scheduled Tribes of all other States/UTs/Districts- (a) Male - 162.5 cms, (b) Female-150 cms.

However, the educational standards have not been relaxed to 8th standard.

(c) Yes Sir, to address the issue of alienation of Tribals and to equip the Forces like CRPF etc. to have better local intelligence and familiarity of the battle terrain to tackle Naxalism/Maoism, the Government has already designed the recruitment scheme of Constables in a manner that promotes intake of locals/tribals in Constable/GD posts from border districts and naxal/militancy affected districts.

In the scheme presently being followed, 20% vacancies *are* allotted to border districts falling within the area of responsibility of Border Guarding Forces (BGFs) and 20% vacancies in Border Guarding Forces are allotted to the militancy affected areas (i.e. J&K, North Eastern States and Naxal affected areas). In Central Armed Police Forces (CAPFs) other than BGFs, 40% vacancies are allotted to militancy-affected areas (i.e. J&K, North Eastern States and Naxal affected areas).

**Rehabilitation of poor families living nearby railway stations/tracks
in Gujarat**

1656. SHRI PARSHOTTAM KHODABHAI RUPALA :
SHRI BHARATSINH PRABHATSINH PARMAR :

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the schemes or projects implemented or under implementation by the Ministry to rehabilitate poor families living in urban areas nearby railway stations and tracks in Gujarat, as on date;

(b) whether Ministry has received any communication from Ministry of Railways in this regard; and

(c) if so, what action has been taken thereon.

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) This Ministry is implementing the Basic Services to the

Urban Poor and Integrated Housing and Slum Development Programme under Jawaharlal Nehru Urban Renewal Mission which focus on basic services to the urban poor and integrated development of slums. Under these programmes, the selection of the projects is done by the States/UTs and resettlement of slums near the railway tracks can also be taken up.

In pursuance of the Government's vision of creating a Slum-free India, a new scheme 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011.

The Phase I of RAY is for a period of two years from the date of approval of the scheme with an outlay of Rs. 5,000 crores. Under this Scheme, financial assistance will be provided to States that are willing to assign property rights to slum dwellers for provision of decent shelter and basic civic and social services for slum redevelopment, and for creation of affordable housing stock. The scheme emphasizes a 'whole city' 'all slums' 'whole slum' approach. In respect of Central Government land including Railways land, it is expected that the agencies concerned will work in cooperation with the State Governments/Urban Local Body, and design suitable solutions to redevelop/relocate the slums.

(b) No project proposal has been received from the Ministry of Railways with regard to slum rehabilitation projects in Gujarat.

(c) Does not arise.

Housing Deficit for EWS and LIG in Haryana

1657. SHRI SHADILAL BATRA : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the State-wise details of housing deficit for the Economically-Weaker Sections (EWS) and Lower Income Groups (LIG) in the country particularly in Haryana; and

(b) the State-wise details of steps taken by Government to reduce the deficit in these categories/groups including Haryana?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) A Technical Group constituted by the Ministry of Housing and Urban Poverty Alleviation has estimated urban housing shortage as 24.71 million households for Economically Weaker Sections (EWS)/Lower Income Group (LIG)/Middle Income Group (MIG) category at the beginning of 11th Plan. State-wise details including Haryana are given in Statement (*See* below).

(b) Housing/Slum .development being a State subject, it is up to the States to formulate policy and plans to bridge the housing deficit in their respective States. However, the Ministry of Housing & Urban Poverty Alleviation is implementing the